

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 117

**CA No. 37/2017, 38/2017
CP No. 106/Chd/CHD/2017**

IN THE MATTER OF:-

Aman Grover and Anr.

...Petitioner

Versus

M/s. City Enterprises Pvt. Ltd.

...Respondent

Under Section: 241 r/w 242 to 244 CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 12.07.2024.

Tanvi
03.05.2024

Sd/-
Court Officer